

ITEM NO.118 (MM)

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 565/2012

NIPUN SAXENA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

SMW(Crl) No. 4/2019 (PIL-W) By Courts Motion

IA No. 89799/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 107372/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 107373/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 8079/2020 - INTERVENTION APPLICATION

IA No. 107370/2020 - INTERVENTION APPLICATION

IA No. 37881/2020 - INTERVENTION/IMPLEADMENT

IA No. 89797/2022 - INTERVENTION/IMPLEADMENT

Date : 08-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANJAY KAROL  
HON'BLE MR. JUSTICE SANDEEP MEHTA

Mr. Sidharth Luthra, Sr. Adv, Amicus Curiae  
Ms. Supriya Juneja, AOR  
Ms. Rajni Gupta, Adv.  
Mr. Sougat Pati, Adv.

For Petitioner(s) :

Petitioner-in-person

For Respondent(s) :

Ms. Aishwarya Bhati, A.S.G.  
Ms. Archana Pathak Dave, A.S.G.  
Mr. Digvijay Dam, Adv.  
Mr. A.k.panda, Adv.  
Mr. R.r.rajesh, Adv.  
Mr. Neelakshi Bhadauria, Adv.  
Mr. A.k. Sharma-aor, Adv.  
Ms. Sunita Sharma, Adv.  
Mr. Mohan Prasad Gupta, Adv.  
Ms. Agrima Singh, Adv.  
Mr. Sudarshan Lamba, AOR

Mr. Chinmoy Pradip Sharma, Sr. A.A.G.  
Ms. Diksha Rai, AOR  
Ms. Purvat Wali, Adv.  
Mr. Piyush Vyas, Adv.  
Mr. Krishnajyoti Deka, Adv.  
Mr. Vijay Deora, Adv.

Mr. Shiv Mangal Sharma, A.A.G.  
Mr. Sandeep Kumar Jha, AOR  
Ms. Nidhi Jaswal, Adv.

Ms. Jyoti Mendiratta, AOR  
Mr. Gopal Singh, AOR

Mr. Tanmaya Agarwal, AOR  
Mr. Wrick Chatterjee, Adv.  
Mrs. Aditi Agarwal, Adv.

Mr. M. Yogesh Kanna, AOR

Mr. C. K. Sasi, AOR  
Ms. Meena K Poulse, Adv.

Mr. Kunal Mimani, AOR  
Mr. Abhinav Rana, Adv.

Mr. Aravindh S., AOR  
Mr. Akshay Gupta, Adv.  
Mr. Aadithya Aravindh, Adv.

Ms. Astha Sharma, AOR  
Mr. Saurabh Trivedi, AOR

Mr. Manish Kumar, AOR  
Mr. Divyansh Mishra, Adv.

Mr. Milind Kumar, AOR  
Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Abhimanyu Tewari, AOR  
Ms. Eliza Bar, Adv.

Mr. Prashant Shrikant Kenjale, AOR  
Mr. B. Dhananjay, Adv.

Mr. Guntur Pramod Kumar, AOR  
Ms. Purna Singh, Adv.  
Mr. Dhruv Yadav, Adv.

Mr. Dhananjay Dutt Shrimali, Adv.

Mr. Sunny Choudhary, AOR

Mr. Pukhrambam Ramesh Kumar, AOR

Mr. Karun Sharma, Adv.

Ms. Anupama Ngangom, Adv.

Ms. Rajkumari Divyasana, Adv.

Mr. Mahfooz Ahsan Nazki, AOR

Mr. Gopal Jha, AOR

Mr. D.k Thakur, Adv.

Mr. Rajeev Kumar Gupta, Adv.

Mr. Tavleen Singh, Adv.

Ms. Vallabhi Shukla, Adv.

Mr. Rohit Kumar, Adv.

Mr. Joginder Mann, Adv.

Mr. Govardhan Prasad Tiwari, Adv.

Mr. Bimlesh Kumar Singh, AOR

Mr. Abhishek, AOR

Mr. Sanchar Anand, Adv.

Mr. Devendra Singh, AOR

Mr. Aman Kumar Thakur, Adv.

Mr. Abhishek Bhardwaj, Adv.

Mr. Sumeer Sodhi, AOR

Mr. Padmesh Mishra, A.A.G.

Mr. S.. Udaya Kumar Sagar, AOR

M/S. Lawyer S Knit & Co, AOR

Ms. Mukti Chowdhary, AOR

Mr. Shirin Khajuria, Adv.

Ms. Swati Tiwari, Adv.

Ms. Anindita Mitra, AOR

Ms. Binu Tamta, AOR (NP)

Mr. Lakshmi Raman Singh, AOR

Mr. Narendra Kumar, AOR

Mr. Sravan Kumar Karanam, AOR

Mr. Aniket Singh, Adv.

Mr. Avijit Mani Tripathi, AOR  
Mr. T.k. Nayak, Adv.

Ms. Asmita Singh, AOR  
Ms. Asmita Singh, Adv.  
Mr. Abheet Mangleek, Adv.

Mr. Sanjay Kumar Visen, AOR

Mr. Raj Bahadur Yadav, AOR

Ms. Baani Khanna, AOR  
Mr. Robin Singh, Adv.  
Mr. Kapil Balwani, Adv.

Ms. Jaspreet Gogia, AOR

Mr. Deepayan Mandal, AOR  
Mr. Mridul Bansal, Adv.  
Mr. Naman Varma, Adv.

M/S. Plr Chambers And Co., AOR

Ms. Aswathi M.k., AOR

Mr. Aaditya Aniruddha Pande, AOR  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Adarsh Dubey, Adv.

Mr. Sahil Tagotra, AOR

Mr. Kartik Seth, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Saurabh Chaturvedi, Adv.  
Mr. Manni Sethi, Adv.  
M/s Chambers Of Kartik Seth, AOR

Mr. Merusagar Samantaray, AOR  
Mr. Shibashish Misra, AOR

Mr. Akshat Kumar, AOR  
Ms. Anubha Dhulia, Adv.

Mr. Sanjai Kumar Pathak, AOR  
Mrs. Shashi Pathak, Adv.  
Mr. Arvind Kumar Tripathi, Adv.

Mr. Amit Gupta, AOR  
Mr. Satya Mitra, AOR  
Mr. Vinod Sharma, AOR  
Ms. Rashmi Nandakumar, AOR  
Ms. Yashmita Pandey, Adv.  
Mr. Jagjit Singh Chhabra, AOR  
Ms. Vishakha, AOR  
Ms. Viddusshi, Adv.  
Mr. Pradeep Misra, AOR  
Mr. Rajiv Kumar Choudhry , AOR  
Mr. Krishnanand Pandeya, AOR  
Mr. Arvind Kumar Sharma, AOR  
Mr. Vivek Narayan Sharma, AOR  
Mr. Sahil Bhalai, AOR  
Mr. Tushar Giri, Adv.  
Mr. Siddharth Anil Khanna, Adv.  
Mr. Ritik Arora, Adv.  
Mr. Shivam Mishra, Adv.  
Mr. Gowtham Polanki, Adv.  
Mr. Sewa Singh, Adv.  
Ms. Sindoor Vnl, AOR  
Ms. Thithiksha Padmam, Adv.  
Ms. Kamakshi S. Mehlwal, AOR  
Mr. V. N. Raghupathy, AOR  
Mr. Raghavendra M. Kulkarni, Adv.  
Dr. J. P. Dhanda, AOR  
Mr. Ramesh Babu M. R., AOR  
Mrs. Anil Katiyar, AOR  
Mr. Shreekant Neelappa Terdal, AOR  
Mr. Krishna Kant Dubey, Adv.  
Mr. Mukul Singh, Adv.  
Mr. Varun Chugh, Adv.

Mr. Bhuvan Kapoor, Adv.  
Mr. Mukesh Kumar Verma, Adv.

Ms. Vanshaja Shukla, AOR  
Ms. Ankeeta Appanna, Adv.  
Mr. Ajay Bahuguna, Adv.

Ms. Tulika Mukherjee, AOR

Ms. G. Indira, AOR

Mr. Arjun Garg, AOR  
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On the request made by Ms. Aishwarya Bhati, learned Additional Solicitor General and Mr. Sidharth Luthra, learned senior counsel appearing as *amicus curiae*, these matters are adjourned.

We require the parties to collect the relevant data with respect to the convictions of the accused between age group of 16-18 years and 18-22 years and place the same on record along with the period of incarceration and also data where the victims/witnesses have turned hostile and the fate of such trials.

Further, we require the learned senior counsel to share their bullet points on which they wish to make submissions, in advance, so that the other counsel are ready to give response.

List the matters again on 24.07.2025 at 2:00 p.m.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR